

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 610
IB-10/ND/2024

IN THE MATTER OF:

M/s. White line enterprises

...PETITIONER

Vs.

Mr Ramesh Kumar Chugh

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Mohit Chaudhary, Adv.
Prakhar Mittal in IA/317/2024. Adv.
Paras Mithal

For the Respondent

:Sr. Adv. Neeraj Malhotra, Adv.
Nimish Kumar, Adv. Reema Misha
for R-1.

ORDER

List the matter before the Regular Bench on **08.02.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)